

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

17. IA 2382/2021 IA 1043/2023 In C.P. (IB)/220(MB)2017

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2023**

NAME OF THE PARTIES: - IA 1043/2023

Pawan Kumar Ramdhan Agarwal

IN THE MATTER OF

Times Innovative Media Ltd

V/s

**Brand Connect Communications (India) Pvt
Ltd.**

APPEARANCES: -

FOR THE LIQUIDATOR : Adv. Yahya Batatawala

FOR THE RESPONDENT : Adv. M. S. Bhardwaj i/b MSB Legal

**Section: Sec 60(5) Sec 42 Regulation 44(2), Liquidation process
Regulation, 2016 U/s of 9 of Insolvency and Bankruptcy Code,
2016**

ORDER

The matter is taken up through Virtual Hearing (VC).

I.A. 2382/2021- The present application is pending for adjudication. List this matter for hearing on **15.06.2023 HIGH ON BOARD.**

I.A. 1043/2023- The present interlocutory application is filed by the Liquidator Brand Connect Communications (India) Pvt Ltd. (In Liquidation) seeking extension of time from 16.03.2023 to 15.09.2023. In view of the above, extension of time as prayed by the Liquidator is granted. In view of the above, **I.A. 1043/2023** is **allowed** and **disposed of.**

Sd/-
SHYAM BABU GAUTAM
Member (Technical)
Manish Tiwari

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)